

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORIGINAL APPLICATION NO. 291/00415/2014

DATE OF ORDER: 19.07.2016

CORAM

**HON'BLE MRS. JASMINE AHMED, JUDICIAL MEMBER
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

Shyam Lal S/o Shri Ram Singh, aged about 21 years, R/o Kasba Dehra, Tehsil and District Alwar ~ 301001.

....Applicant

Mr. Nand Kishore, counsel for applicant.

VERSUS

1. Union of India through General Manager, South East Central Railway, Bilaspur (Chhatishgarh).
2. Chief Personnel Officer (Engineering), South East Central Railway, Bilaspur (Chhatishgarh).
3. Joint Director (Registrar), Board of Technical Education, Rajasthan, W-6, Gaurav Path, Jodhpur.

....Respondents

Mr. Y.K. Sharma, counsel for respondent nos. 1 & 2.
None present for respondent no. 3.

ORDER

(Per MRS. JASMINE AHMED, JUDICIAL MEMBER)

Learned counsels for the parties state that the Original Application has become infructuous. Accordingly, the Original Application is dismissed as having become infructuous.

(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER

(MRS. JASMINE AHMED)
JUDICIAL MEMBER

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